GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA

UNSTARRED QUESTION NO:2496
ANSWERED ON:05.12.2001
GRANTS FOR JAMMU AND KASHMIR UNDER PMRY
ABDUL RASHID SHAHEEN

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

(a) the district-wise details of the grants allocated to Jammu and Kashmir and Jharkhand under the Pradhan Mantri Rojgar Yojana;

(b) the details of the youth benefited by such type of grants in these States; and

(c) the steps taken/proposed to be taken by the Government to promote this scheme by increasing the funds for Jammu and Kashmir and Jharkhand?

Answer

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA)

(a): Under the Prime Minister`s Rozgar Yojana (PMRY), the Central Government releases funds for Subsidy as well as for Training and Entrepreneurial Development etc. While the funds for Subsidy are authorised to the Reserve Bank of India for passing on to the individual beneficiaries through the implementing banks, the funds for Training and Entrepreneurial Development etc. are released to the States/UTs. In turn, the State Governments allocate these funds on their own to their districts. Rs. 95.95 lakhs has been released to the State of Jammu and Kashmir between 1993-94 to 2001-2002 (upto 30.11.2001), while Rs. 509.55 lakhs was released to undivided Bihar between 1993-94 to 2000-2001. Rs. 62.77 lakhs has been released to Government of Jharkhand during 2000-2001 and 2001-2002 (upto 30.11.2001) after the creation of Jharkhand State in November, 2000.

(b): As reported by the Reserve Bank of India 13539 youth have been sanctioned loans between 1993-94- 2001-2002 (upto 30.11.2001) in Jammu and Kashmir and 94 758 between 1993-94 - 2000-2001 in undivided Bihar. 457 youth have been sanctioned loans for the year 2001-2002 (as on 27.11.2001) in Jharkhand under the Prime Minister`s Rozgar Yojana.

(c): Requests by the State Governments, if any, for enhancement of targets can be considered depending upon their performance vis-Ã -vis allocated targets.